

GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 3526**  
TO BE ANSWERED ON 02<sup>th</sup> APRIL, 2025

**Cooperatives in rural and urban areas**

3526: Shri Sandeep Kumar Pathak:  
Shri Aditya Prasad

Will the Minister of COOPERATION be pleased to state:

- (a) the number of registered cooperative societies functioning in urban and rural areas, Statewise /UT-wise details thereof;
- (b) the details of funds released by the Central Government to cooperatives during last five years, State/UT-wise and year-wise; and
- (c) the details of the schemes and major provisions for the cooperatives in rural and urban areas by the Central Government?

**ANSWER**

THE MINISTER OF COOPERATION  
(SHRI AMIT SHAH)

- (a) As per National Cooperative Database (NCD), out of total 8.32 lakh cooperative societies, the number of functional cooperative societies in urban and rural areas, state-wise, as of 01.03.2025, is attached as **Annexure-1**.
- (b) The details of funds allocated by Ministry of Cooperation for Computerization of Primary Agricultural Cooperative Credit Societies (PACS) and Computerization of Agriculture and Rural Development Banks (ARDBs) are given in **Annexure-2** and **Annexure-3** respectively. Further, the details of amount disbursed by National Cooperative Development Corporation (NCDC) for cooperatives societies during the last five years is given at **Annexure-4**.
- (c) The Ministry of Cooperation has launched various initiatives for cooperatives of the rural and urban areas to strengthen the cooperative sector, details of which are as follows:
  - i. **Computerization of PACS:** This project entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based Common National Software, linking them with National Bank for Agriculture and Rural Development (NABARD) through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). Further, governance and transparency in PACS also improves, leading to speedy disbursement of loans, lowering of transaction cost, reduction in imbalances in payments, seamless accounting with DCCBs and StCBs.

- ii. **Computerization of ARDB:** To strengthen the long-term cooperative credit structure, the project of computerization of 1,851 units of Agriculture and Rural Development Banks (ARDBs) spread across 13 States/ Union Territories has been approved by the Government. NABARD is the implementing agency for the project.
- iii. **Computerization of RCS offices:** This is centrally sponsored project, approved by the Central Government on 06.10.2023, for computerization of Registrar of Cooperative Societies (RCS) offices in States/Union Territories, with a budgetary outlay of Rs.94.59 crore for three years w.e.f. 2023-24. This project is a part of the umbrella project of “Strengthening Cooperatives Through IT Interventions” of the Ministry.
- iv. Several other initiatives have been taken by the government in form of policy reforms to strengthen the cooperative societies:
  - a. Making Primary Cooperatives economically vibrant and transparent;
  - b. Strengthening the Urban and Rural Cooperative Banks;
  - c. Relief to Cooperative Societies in the Income Tax Act;
  - d. Revival of Cooperative Sugar Mills;
  - e. Three new National Level Multi-State Societies;
  - f. Capacity Building in Cooperatives;
  - g. Use of Information Technology for ‘Ease of Doing Business’ etc.

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## Annexure-1

## State-wise number of functional cooperative societies in urban and rural areas

S.No	State	Number of functional Societies		
		Urban	Rural	Total
1	ANDAMAN AND NICOBAR ISLANDS	139	1069	1208
2	ANDHRA PRADESH	2404	10287	12691
3	ARUNACHAL PRADESH	157	633	790
4	ASSAM	1176	5695	6871
5	BIHAR	750	17479	18229
6	CHANDIGARH	196	0	196
7	CHHATTISGARH	2252	7454	9706
8	DELHI	1936	0	1936
9	GOA	1445	1540	2985
10	GUJARAT	34363	42468	76831
11	HARYANA	4736	9599	14335
12	HIMACHAL PRADESH	462	4085	4547
13	JAMMU AND KASHMIR	2438	6049	8487
14	JHARKHAND	471	7096	7567
15	KARNATAKA	11019	28126	39145
16	KERALA	3891	11236	15127
17	LADAKH	33	130	163
18	LAKSHADWEEP	0	31	31
19	MADHYA PRADESH	9086	17433	26519
20	MAHARASHTRA	148456	67635	216092
21	MANIPUR	1114	4005	5119
22	MEGHALAYA	185	2527	2712
23	MIZORAM	381	703	1084
24	NAGALAND	259	1892	2151
25	ODISHA	647	6350	6997
26	PUDUCHERRY	208	220	428
27	PUNJAB	1949	9641	11590
28	RAJASTHAN	2400	22794	25193
29	SIKKIM	96	1524	1620
30	TAMIL NADU	5335	15520	20855
31	TELANGANA	11167	37154	48321
32	THE DADRA AND NAGAR HAVELI AND TRIPURA	235	146	381
33	TRIPURA	407	1584	1991
34	UTTAR PRADESH	3604	16534	20138
35	UTTARAKHAND	513	3377	3890
36	WEST BENGAL	7856	14809	22665
	<b>Total</b>	<b>261766</b>	<b>376825</b>	<b>638591</b>

Source: NCD portal as of 01.03.2025

## Annexure 2

## Funds allocated for PACS Computerisation

(Amount in Rs. Crore)

S. No	States/UTs	Amount released in FY 2022-23	Amount released in FY 2023-24	Amount released in FY 2024-25	Total amount released
1.	Maharashtra	87.95	33.65	0.00	121.60
2.	Rajasthan	23.78	43.30	11.00	78.08
3.	Gujarat	0.00	58.30	22.19	80.49
4.	Uttar Pradesh	11.28	42.30	0.00	53.58
5.	Karnataka	40.25	15.39	0.00	55.64
6.	Madhya Pradesh	33.23	25.42	0.00	58.65
7.	Tamil Nadu	33.20	12.48	0.00	45.68
8.	Bihar	32.95	0.00	14.66	47.61
9.	West Bengal	30.54	0.00	0.00	30.54
10.	Punjab	25.52	0.00	0.00	25.52
11.	Andhra Pradesh	14.93	3.74	14.54	33.21
12.	Chhattisgarh	14.86	0.00	10.21	25.07
13.	Himachal Pradesh	9.56	7.32	3.09	19.97
14.	Jharkhand	10.99	0.00	15.10	26.09
15.	Haryana	4.85	2.44	0.00	7.29
16.	Uttarakhand	0.00	3.69	0.00	3.69
17.	Assam	6.41	2.45	6.39	15.25
18.	J&K	5.25	1.52	1.85	8.62
19.	Tripura	2.95	1.13	3.03	7.11
20.	Manipur	2.55	0.00	0.00	2.55
21.	Nagaland	0.36	2.46	1.60	4.42
22.	Meghalaya	1.23	0.00	0.00	1.23
23.	Sikkim	1.18	0.90	0.79	2.87
24.	Goa	0.32	0.13	0.44	0.88
25.	ANI	0.00	0.69	0.00	0.69
26.	Puducherry	0.44	0.17	0.00	0.61
27.	Mizoram	0.27	0.00	0.44	0.71
28.	Arunachal Pradesh	0.15	0.12	0.09	0.36
29.	Ladakh	0.00	0.12	0.00	0.12
30.	DNH&DD	0.00	0.00	0.12	0.12
	Sub-Total	<b>395.00</b>	<b>257.71</b>	<b>105.54</b>	<b>758.25</b>
31.	NABARD	100.00	40.92	25.00	165.92
	Total	<b>495.00</b>	<b>298.63</b>	<b>130.54</b>	<b>924.17</b>

*Disclaimer: The data presented covers the last three years, as the computerization of PACS scheme was started in June 2022, following the formation of the ministry in July 2021.*

## Funds allocated for ARDB Computerisation

(Amount in Rs. Crore)

S. No	State/ UT	Amount released in FY 2023-24	Amount released in FY 2024-25	Total Amount released
1	Tamil Nadu	-	1.49	1.49
2	Uttar Pradesh	1.27	-	1.27
3	Gujarat	-	0.82	0.82
4	Karnataka	0.80	-	0.80
5	Haryana	-	0.76	0.76
6	Rajasthan	-	0.67	0.67
7	Himachal Pradesh	-	0.56	0.56
8	Punjab	0.47	-	0.47
9	J&K	0.26	-	0.26
10	Puducherry	0.04	-	0.04
11	Tripura	0.04	-	0.04
12	Total	2.88	4.29	7.18
13	NABARD	-	-	-
	<b>Total</b>	<b>2.88</b>	<b>4.29</b>	<b>7.18</b>

*Disclaimer: The data presented covers the last two years, as the computerization of ARDB scheme was started from 2023-24.*

## Annexure-4

## State-wise Disbursement by NCDC Since 2020-21 to 2024-25 (As on 15.03.2025)

Rs. in crore

S.No.	Name of the State	2020-21	2021-22	2022-23	2023-24	2024-25 (As on 15.03.2025)
1	A & N	-	-	-	1.69	0.56
2	Andhra Pradesh	603.98	2,831.59	9734.7	13,280.13	15933.35
3	Arunachal Pradesh	1.44	0.25	0.38	-	0.16
4	Assam	5.59	3.57	17.48	0.89	2.03
5	Bihar	1,633.60	2,857.90	4053.75	815.83	7.09
6	Chandigarh	-	0.03	0.03	-	0.00
7	Chhattisgarh	12,000.07	12,400.87	8502.24	18,991.35	28081.35
8	Daman & Diu	-	-	-	0.11	0.03
9	Goa	0.19	-	-	-	0.13
10	Gujarat	52.25	37.40	370.8	586.99	453.68
11	Haryana	6,645.11	12,827.75	6655.24	9,887.36	12380.62
12	Himachal Pradesh	36.90	14.74	12.91	1.85	5.32
13	J&K	-	0.13	0.58	0.71	1.24
14	Jharkhand	0.92	1.79	4.63	2.54	29.05
15	Karnataka	170.69	164.49	112.54	261.35	441.04
16	Kerala	303.54	371.85	704.74	275.89	965.22
17	Ladakh	-	-	-	-	0.47
18	Lakshadweep	-	-	-	-	0.06
19	Madhya Pradesh	208.36	477.10	284.4	322.86	295.45
20	Maharashtra	1,145.59	688.07	751.16	2,101.42	5622.09
21	Manipur	-	0.04	30.38	6.60	0.43
22	Meghalaya	57.80	0.04	0.14	0.22	0.14
23	Mizoram	2.16	1.06	4.23	3.24	1.18
24	Nagaland	6.07	0.17	1.2	0.67	0.55
25	Odisha	0.80	4.06	1.61	3.24	5.45
26	Punjab	22.77	0.13	0.42	1,650.44	3000.35
27	Puducherry	-	-	0.06	-	0.11
28	Rajasthan	157.80	7.79	4.91	66.09	83.54
29	Sikkim	-	-	0.14	0.22	0.09
30	Tamil Nadu	21.58	50.75	30.49	4.28	19.77
31	Telangana	739.88	1,092.20	9304.97	12,174.11	20982.53
32	Tripura	3.20	3.00	12.35	1.55	1.43
33	Uttar Pradesh	827.95	252.33	350.24	13.04	208.77
34	Uttarakhand	17.22	80.36	10.5	149.13	5.43
35	West Bengal	59.13	44.16	63.36	4.96	5.31
36	Delhi + Others*	8.61	7.46	10.82	9.71	1216.86
	<b>Total</b>	<b>24,733.24</b>	<b>34,221.08</b>	<b>41,031.40</b>	<b>60,618.47</b>	<b>89750.88</b>

\*Others include cooperative federations registered under the Multi State Cooperative Societies Act 2002